

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.6116-6124/2012

SINTEX INDUSTRIES LTD. A COMPANY INCORPORATED UNDER THE
COMPANIES ACT 1956 THROUGH COMPANY SECRETARY Appellant(s)

VERSUS

COMMR.OF CENTRAL EXCISE AHMEDABAD III Respondent(s)

Date : 18-07-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s)

For Respondent(s) Mr. N. Venkatraman, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. V.c. Bharathi, Adv.
Mr. Rupesh Kumar, Adv.
Mr. Udai Khanna, Adv.
Mr. Sweksha, Adv.
Mr. Padmesh Mishra, Adv.
Mrs. Vishakha, Adv.
Mr. G. S. Makker, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Registry to ascertain as to whether any counsel has filed vakalatnama in respect of appellant and if so, to put up and indicate his/her name in the cause list.

List the matters after two weeks.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
COURT MASTER (NSH)